

**Indian education in the international market**

1542. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have decided to market the Indian education as a brand in the booming international education market;

(b) if so, the special features and characteristics thereof;

(c) the steps taken in this direction and the modes and technologies proposed to be adopted for the purpose;

(d) whether additional seats in different courses are proposed to be created while globalising admissions, so as to duly protect the interests of the Indian students; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) No, Sir.

(b) to (e) Do not arise.

**Permission for new engineering colleges**

1543. DR. K. KESHAVA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that AICTE is according permission to new engineering colleges directly, against the recommendations of the State Governments;

(b) if so, how the issues like traffic law and order, overall urban or town development are taken care of;

(c) whether AICTE has any mechanism in place to evaluate and monitor the availability of qualified faculty; and

(d) if so, how regular are the inspections in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) As per information furnished by the All India Council for Technical Education (AICTE), proposals for new institution are duly forwarded to the respective State Government and affiliating University for comments. If no comments are received within one month the proposal is processed by the AICTE.

(b) Building plan of the proposed institution is approved by the appropriate Competent Authority before approval by the Council. Also, the Land Use Certificate, stating that land can be used for educational purpose is obtained from appropriate authorities before processing the proposal.

(c) All the institutions are required to submit a Compliance Report/Mandatory Disclosure showing all the faculty details available in the institution along with documentary proof such as Selection Committee Meeting minutes, Appointment